

Central Administrative Tribunal,

Lucknow Bench, Lucknow

Original Application No. 448/2005

THIS, THE 8th DAY OF SEPTEMBER 2005.

HON'BLE SHRI SHANKER RAJU MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Ram Himanchal Tewari aged about 56 years s/o Ganesh Dutt Tewari R/o Village & P.O. Ballipur (Bikapur) Faizabad Permanently posted as Group D (Packer) Moti Nagar P.O. Masodha Faizabad..

Applicant

By Advocate: Sri R.S.Gupta

Versus

1. Union of India through the Secretary Department of Post Dak Bhawan, New Delhi, New Delhi.

2. Chief Postmaster General U.P. Lucknow.

3. Senior Superintendent of Post Offices, Faizabad.

4. S.D.I. (P) Faizabad East sub Division Faizabad-224001.

5. Sri Paras Nath S.D.I. (P) Faizabad East Sub Division Faizabad.

Respondents.

By Advocate Shri S.P. Singh for Shri K.K. Shukla.

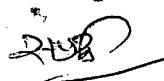
ORDER (ORAL)

BY HON'BLE SHRI SHANKER RAJU MEMBER (J)

Heard the counsel for parties.

2. Applicant has assailed his transfer from Moti Nagar to Tikri and wants to retain at Moti Nagar. In this regard, a representation has been preferred on 8.8.2005, which is not responded to.

We direct the respondents to decide the representation of the applicant by a speaking order within a period of 2 months from the date of receipt of copy of this order. No costs.


(S.P. ARYA)

MEMBER (A)


(SHANKER RAJU)

MEMBER (J)

/HLS/